

(b) what is the total production, consumption and export of cloth for the last three years; and

(c) what is the *per capita* production and consumption of the cloth for the last three years?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): (a) to (c) (ii) index of Wholesale Prices (1970-71—100)

	1975-76	1976-77	1977-78
Cotton raw	136.4	197.5	193.0
Cloth (mills)	161.7	165.7	178.6
Cotton Textiles	146.0	157.5	177.5

(ii) *Production and Exports of cotton cloth in the Mill and Decentralised Sectors :*

(a) Production (mill Mtrs.) 8509 8401 8808

(b) Exports incl. garments, garments manufactures and hosiery (Rs. crores) 374.36 618.67 546.33

(iii) *Per Capita production and availability (cotton cloth and blended) :*

	(Metres)	
	Production*	Availability
1975 .	14.23	13.19
1976 .	13.79	12.33
1977	14.21	11.82 (Prov.)

NOTE.— *Per Capita production has been derived by dividing total production by mid year estimates of India's population.

Supply of Power to Delhi from Bhakra Complex

2521. SHRI BHAGAT RAM: Will the Minister of ENERGY be pleased to state:

(a) whether Government are considering the Punjab Government's request for immediate implementation of the decision of the Bhakra-Beas Management Board debaring the Delhi Electric Supply Undertaking to draw power from the Bhakra complex;

(b) in the event of "cut off" of power supply from Bhakra whether Government has any alternative source of power to fulfil the needs of Delhi; and

(c) if so, the details thereof?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) to (c). No such request has been received by the Government of India from the Government of Punjab.

Recruitment of Artistes for A.I.R., Dhanbad

2522. SHRI DINEN BHATTACHARYA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government are proposing to establish AIR centre at Dhanbad;

(b) if so, whether Secretary of District Cultural Association (Zila Sanskritik Sangh), Railway Institute Cinema, Dhanbad has been authorised to recruit Radio Artistes for the proposed Dhanbad AIR Station;

(c) if so, whether the Minister has received any representation in this connection; and

(d) if so, the reaction of Government thereof?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) No, Sir.

(b) No, Sir.

(c) and (d). A communication on the subject was received from the Dhanbad District Committee of the Communist Party of India (M). In this communication, Government's attention was drawn to an advertisement in a local daily by one Shri Dileep Kumar Chatterji, Secretary of the District Cultural Association of Dhanbad inviting local artistes to contact him for enlistment of their names in connection with the setting up of a radio station at Dhanbad. Government have requested the State Government of Bihar to enquire into the matter and take necessary action.

Recruitment in M.A.M.C., Durgapur

2523. SHRI ROBIN SEN: Will the Minister of INDUSTRY be pleased to state:

(a) whether few hundred workmen were recruited in the Muster Roll in M.A.M.C., Durgapur during 1971 to 1975 without any reference to Employment Exchange;

(b) if so, the reasons thereof; and

(c) the categories against which they were taken?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): (a) and (b). 546 persons were engaged on Muster Roll in M.A.M.C., Durgapur during 1971-75. Reference was made to Employment Exchange in all cases except the following:—

(i) 238 persons: They were initially engaged on Muster Roll for a period of less than three months for specific emergent needs viz. cleaning of shop floors, movement of materials inside the shop and inter-shop movement. After the initial task for which they were engaged was over, it was found necessary to retain them for miscellaneous jobs, first, in connection with the visit of Indo-Soviet delegation and later on for disposal of accumulated scraps and other allied jobs. Subse-

quently, in filling up of posts of Unskilled Workers on regular basis against specific needs, these muster roll employees were given preference in terms of extant rules and 232 of them were absorbed in regular service with subsequent reference to Employment Exchange.

(ii) 47 persons: Out of 47 persons 8 persons were appointed as Peons for unskilled office work and one as sweeper. No reference to Employment Exchange was required to be made for engagement of these categories of employees. One ex-Defence personnel and two Scheduled Caste/Scheduled Tribe candidates were also recruited as Time Keeper and Typist against reserved vacancies. Remaining 35 persons were engaged locally at different construction/erection sites such as Mormugo, Haldia, Vishakhapatnam, Madras, Nagpur etc. purely on *ad-hoc* basis to meet emergent needs.

It is also to be noted that in December 1971 the local Employment Exchange expressed their inability to sponsor candidates against MAMC's requirements or unskilled workers due to difficulties and agitations created by different job seekers of the area. Against this background, the Company had to engage men to meet its requirements. However, before absorption of Muster Roll employees in the regular establishment of the Company, due notifications were made to Employment Exchange.

(c) 546 persons referred to above were engaged in the following categories:—

(i) Unskilled	503
(ii) Sweeper	28
(iii) Skilled	5
(iv) Clerical	10
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